

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.210
C.P. (IB)/229(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

IDBI Bank Limited Through Ankur Kumar Insolvency
Professional
V/s
Mr.Anirudh Bhuwalka

.....**Applicant**

.....**Respondent**

Order delivered on: 05/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the FC :Mr. Bindu Bhatia, Adv, a.w. Ms. Komal Bhoir, Adv.
For the Respondent :Mr. Ankur Kumar, Adv.

ORDER

Ld. Counsel for the applicant stated that certain orders have already been passed in this matter by the same Court against the personal guarantor. However, he was not sure to give exact details for further consideration. Ld. Counsel for the respondent seeks time to take instruction further in the matter.

List for further consideration on 24.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)